Annexure - 1

Yosmite Engineering Private Limited; CIRP commenced on 04.04.2025;

List of creditors as on 26.6.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

		Detail of claim		Details of claim admitted										
S. No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Wheth er related party	% of voting share in COC		Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Indian Bank	24.04.2025	₹ 16,888,242	₹ 16,788,242	Financial Debt	₹ 16,888,242	₹ 16,788,242	No	100%	₹ 0.00	₹ 0.00	₹ 100,000.00	₹0.00	Please refer notes
1	Total		₹ 16,888,242	₹ 16,788,242		₹ 16,888,242	₹ 16,788,242			₹ 0.00	₹ 0.00	₹ 100,000.00	₹0.00	

Note

1. As per Regulation 14 of CIRP Regulations-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

- 2. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors as the updated amount payable to the claimant has not been provided by CD.
- 3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- 4. Details of security Interest: Loan amount is secured by hypothecation of Stock and Book debts and Collateral security & Personal Guarantee given by the Directors of the CD
- 5. The amount not admitted relates to the amount deposited by the member of Suspended Board of Directors of the CD towards repayment after commencement of CIRP for which was sought from the claimant FC

Asha Rathod

Interim Resolution Professional
Yosmite Engineering Private Limited

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